

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:1529
ANSWERED ON:14.08.2013
DECISION OF GOM AND EGOM
Bali Ram Dr. ;Jawale Shri Haribhau Madhav

Will the Minister of PRIME MINISTER be pleased to state:

- (a) the number of meetings of the Group of Ministers (GoMs) and Empowerment Group of Ministers (EGoMs) held during the last three years and the current year upto June 2013;
- (b) the composition and terms of reference of each GoMs and EGoMs with the details of the issues pending for consideration;
- (c) the issues on which decisions were taken during the above period; and
- (d) the action taken by the Government on those decisions?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) The Groups of Ministers (GoMs) are serviced by different Ministries and Departments of the Government of India. Their meetings are convened by the concerned servicing Ministry/Department on 'as required' basis. The relevant data is, therefore, not maintained centrally.
- (b) The composition and terms of reference of each of the 32 current GoMs/EGoMs are indicated in the Annex.
- (c) 68 GoMs and 14 EGoMs constituted since 22.05.2009 on a diverse range of subjects, have either submitted their report(s) or considered the issue(s) placed before them.
- (d) Keeping in view the fact that the GoMs are appointed for investigating and reporting on a diverse range of issues, appropriate action on their recommendations/decisions is taken by the Ministry/Department concerned in accordance with the provisions of the Government of India (Transaction of Business) Rules, 1961.